

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00125/2019 in & OA/310/00351/2019

Dated Monday the 11th day of March Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

1. M.Chelladurai,
2. S.Nesa Kumar,
3. R.Ravi,
4. S.Perumal.

....Applicants

By Advocate M/s. V. Vijay Shankar

Vs

- 1.The Principal Chief Commissioner of Customs,
Customs House, Chennai 1.
- 2.The Commissioner of Customs,
Chennai VIII Commissionerate,
Customs House, Chennai.
- 3.The Joint Commissioner (P and V),
Chennai VIII Commissionerate,
Customs House, Chennai 1.

....Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. MA filed by the applicants for joining together is allowed. Registry to number the OA for record purposes.

2. The applicants have filed this OA seeking the following relief :

"To call for the records of the 3rd respondent in its no. F.No.S.Misc.75/2017-Accounts dated 27.02.2009 and quash the same and pass such other order or orders as may be deemed fit and thus render justice."

3. It is submitted that the respondents changed the pay scale of the applicants from Rs. 4500-125-7000 to Rs. 4000-100-6000 which was not warranted by their promotion against regular posts. Accordingly, the applicants have submitted representations to the respondents on 04.03.2019 which are still pending for consideration. Learned counsel for the applicants submits that the applicants would be satisfied if the respondents are directed to consider the representations within a time limit to be stipulated by this Tribunal.

4. Keeping in view the limited relief sought and without going into the substantive merits of the case, we deem it appropriate to direct the respondents to consider Annexure A15 representations dt. 04.03.2019 of the applicants in accordance with law and pass a reasoned and speaking order within a period of four weeks from the date of receipt of a copy of this order. Status quo shall be maintained in the meantime.

5. OA is disposed of at the admission stage.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

11.03.2019

SKSI